

IN THE HIGH COURT OF JUDICIATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 19 OF 2005.

In the matter of the Companies Act, 1956;

-AND-

In the matter of Sections 433, 434 &
439, of the Companies Act, 1956;

-AND-

In the matter of **M/s.Kamlesh Shah Publishers**
Dist. Pvt.Ltd., a Company incorporated
under the Companies Act, 1956 and
having its registered Office at 62,
Maker Chambers, Cuffe Parad,
Mumbai – 400 005.

..Respondent- Company.

GAURANG M. MEHTA, Sole Proprietor of)

Kosmos Paper Stores, having his Office at 87, A Khadilkar Road,)

Kandewadi, Mumbai – 400 004.

)... Petitioner.

NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM
AS A LIQUIDATOR

To,

The Official Liquidator,
High Court,
Bombay.

Order pronounced on 29th day of June 2010, by the Hon'ble Company
Judge **Shri S.J.Vazifdar** for the appointment of the Official Liquidator as
Liquidator of the undermentioned Company :-

...2/-

- :2:-

NAME OF THE COMPANY : M/S. KAMLESH SHAH PUBLISHERS
DIST. PVT.LTD.,

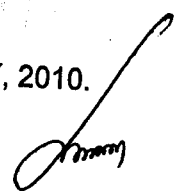
REGISTERED OFFICE AT : 62, Maker Chambers,
Cuffe Parade, Mumbai – 400 005.

PETITIONER'S ADVOCATE : M/s.Dhruve Liladhar & Co.

DATE OF THE PRESENTATION : 21st December 2004.
OF THE PETITION.

Copies of the Minutes of the Order passed in Company Petition
No. 19 of 2005 and Petition alongwith Affidavit-in-support, are enclosed.

DATED THIS 19th DAY OF JULY, 2010.


For Registrar (O.S.)/
Prothonotary & Senior Master


21.7.10
SEALER

DATED THIS -----DAY OF JULY, 2010

NOTE :- It will be the duty of the persons as are liable to make out
or to concur in making out a statement of affairs under Section 454
to attend on the Official Liquidator at such time and place as he may
appoint and to give him all information he may require.

CC To :-

- 1) The Registrar of Companies,
Ministry of Corporate Affairs,
100, Everest Building, Marine Lines
Mumbai – 400 020.

IN THE HIGH COURT OF JUDICIATURE
AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 19 OF 2005.

Gaurang M.Mehta. .. Petitioner.

-Versus-

M/s.Kamlesh Shah Publishers
Dist. Pvt.Ltd. ... Respondents.

NOTIFICATION

DATED THIS 13th DAY OF JULY, 2010.

COMPANY REGISTRAR,
HIGH COURT, ORIGINAL SIDE,
BOMBAY.